

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO. 2367
TO BE ANSWERED ON AUGUST 03, 2023**

INCENTIVIZED AND PRIORITIZED REFORMS

NO. 2367. SHRI MANICKAM TAGORE B.:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) Whether the Government has incentivized and prioritized reforms in areas such as modernization of building bylaws, integrated urban place designs, integration of blue and green infrastructure, through nature based solutions and increased capacity building;**
- (b) if so, the details thereof;**
- (c) whether the Government aims to create a holistic policy eco-system for ensuring last mile access to services, enhanced operational efficiencies, infusion of digital technology and outcome based performance frameworks; and**
- (d) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI KAUSHAL KISHORE)**

(a) & (b): Yes, Sir. The Scheme for Special Assistance to States for Capital Investment 2022-23 issued by Department of Expenditure, Ministry of Finance, earmarked an amount of Rs.6,000 crore for improving and speeding up basic urban planning ecosystem in cities – in which MoHUA had recommended six reforms covering modernization of building bylaws, affordable housing for inclusive cities, adoption of Transferrable Development Rights (TDR), implementation of Local Area Plans (LAP) and Town Planning Schemes (TPS), adoption of Transit-oriented Development (ToD), creation of sponge cities, etc. Based on the recommendations of MoHUA, Department of Expenditure (DoE), Ministry of Finance disbursed an amount of Rs. 4093.16 crore to eligible States.

The Scheme for Special Assistance to States for Capital Investment 2023-24 issued by Department of Expenditure, Ministry of Finance, earmarks an amount of Rs.15,000 crore. The reforms this year have been widened by including more cities. The reform components include augmentation of human resources for strengthening capacities at state and ULB level, implementation of Town Planning Schemes (TPS)/ Land Pooling Scheme, Modernization of Building Bylaws, integrating essential components in master plans (Blue and Green infrastructure: identifying and integrating the existing water bodies with master plans along with contour surveys and urban flood prevention plans, green public spaces, urban forests, lakefronts, riverfronts, canal fronts, place making, etc.), strengthening natural ecosystems of urban areas through urban planning (conservation and rejuvenation of water bodies, riverfront development, urban forests).

(c) & (d): Public health, water supply and sanitation are state subjects. Government of India has intervened through schematic interventions such as Atal Mission for Rejuvenation and Urban Transformation (AMRUT and AMRUT 2.0), Swachh Bharat Mission (SBM and SBM 2.0), Smart Cities Mission, etc. where the focus is on outcomes in terms of last mile access to services enabled through performance based monitoring and digital technology aided physical infrastructure.
